		Annexure-3
corporate debtor:	JBF INDUSTRIES LIMITED	
incement of CIRP:	25-01-2024	
editors as on:	29-02-2024	

List of secured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in \mathfrak{F})

Sl. No.	Name of creditor			Describe of datas						Amount	Amount of any		Amount of	
1 1	Name of creditor			Details of claim admitted					mutual dues,	 Amount of claim 	Amount of claim under verification	Remarks, if any		
		Date of Receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest		related	% voting share in CoC					
	CFM Asset Reconstruction Pvt Ltd	22.02.2024	25,01,53,15,260	24,94,39,54,260	Secured	24,94,39,54,260	0	NO	98.57%	NIL	NIL	NIL	7,13,61,000	Claim of Rs. 7,13,61,000 is still under verification as the amount transferred by CPM as part of TMB's share in the sale of assets to TMB to the same was returned by TMB to CFM via DD. The DD was not accepted by CPM and returned back to TMB. The amount stands unallocated in the books of TMB at this stage. Matter is subjudice with he High court of Gujarat so the amount is not admitted and kept under verification. Upon final decision, the amount after adjusting interest will be admitted/deducted.
2	Tamilnad Mercantile Bank Lid	22.02.2024	43,28,47,796	36,14,86,796	Secured	36,14,86,796	0	NO	1.43%	NIL	NIL	NIL	7,13,61,000	Claim of Rs. 7,13,61,000 is still under verification as the amount transferred by CFM as part of TMB's share in the sale of assets to TMB but the same was returned by TMB to CFM via DD. The DD was not accepted by CFM and returned back to TMB. The amount stands unallocated in the books of TMB at this stage. Matter is subjudice with the High court of Gujarat so the amount is not admitted and kept under verification. Upon final decision, the amount after adjusting interest will be admitted/deducted.
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Tot			25.44.81.63.056	25,30,54,41,056		25,30,54,41,056	0		100.00%	-	-	0	*******	